

Annexure – B

List of Schemes under Labour Welfare Centres in Goa as under:

1. Scheme for supply of Sewing Machines to the trainees enrolled under various Labour Welfare Centres in Goa

- i) Eligibility:
 - a) The name of the applicant/trainee should be enrolled under the respective Labour Welfare Centre for a particular academic year.
 - b) The applicant/trainee should have minimum attendance of at least 50% during the academic year to claim the benefit under the Scheme.
 - c) The applicant/trainee should not have any source of income of her own nor owing business or drawing any stipend from any other source.
 - d) The applicant/trainee who have undergone and passed the training course during the particular academic year and are issued with Certificate by the Office of Commissioner, Labour and Employment can claim the benefits.

2. Scheme for giving stipend to the trainees belonging to the SC/ST community enrolled under various Labour Welfare Centres in the State of Goa

- i) Eligibility:
 - a) The name of the applicant/trainee should be enrolled under the respective Labour Welfare Centre for a particular academic year.
 - b) The applicant/trainee should submit 15 years residential certificate issued by Mamlatdar of the area in which they reside.
 - c) The applicant trainee should possess Caste Certificate issued by the Competent Authority as a proof that she belongs to SC/ST Community.
 - d) The applicant trainee should not have any source of income of her own nor owing business or drawing any stipend from any other source.